

**PROPOSED CALENDAR FOR LOK ADALAT**  
**HIGH COURT OF M.P., JABALPUR**  
**"YEAR 2015"**

- 28/02/2015 Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
- 25/04/2015 Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
- 27/06/2015 Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
- 22/08/2015 Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
- 31/10/2015 Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
- 05/12/2015 Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.

sd/-

(Anand Kumar Tiwari)  
Registrar/Secretary  
High Court Legal Services Committee  
Jabalpur


sd/-

Hon'ble The Chairman,  
H.C.L.S.C

Approved,

sd/-

Hon'ble The Chief Justice

  
(Anand Kumar Tiwari)  
Registrar/Secretary

High Court Legal Services Committee  
Jabalpur